## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.  CA(CAA) 05/17	Purpose Hearing	Section 230/ 232	Name of the Parties M/s. / Mr. Textron India P. Ltd.	
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SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SPJ. P. JOHN SPJ Legy

Adente for sprewl.

Counsel for petitioner is present. He requested time. Adjourned to 6.7.2017 on his request.

Member(J)

Member(T)